RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/796

Date: 09/12/2025

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Following candidates who were appointment as System Assistant (Probationer Trainee) vide orders no. Estt/HC/2025/741, 742 & 763 dated 13.11.2025 & 21.11.2025 respectively, with the direction to join their duties upto 25.11.2025 & 29.11.2025. They failed to report for joining their duties in stipulated time period, therefore, the appointment of these candidates to the post of System Assistant is hereby cancelled with immediate effect:-

S.No.	Name of candidates Sarva Shri/ Ms./Smt.	D.O.B.	Male/ Female	Original cat./ Selected Cat.	Place of Poting
1	Deepshikha Sharma	22.01.2000	Female	EWS-Female	CHURU
2.	Girish Agarwal	24.09.1996	Male	General	RHCB, Jaipur
3.	Pankaj Sharma	06.03.1992	Male	EWS	RHC, Jodhpur
4.	Simran Meena	07.08.2000	Female	ST	RHCB, Jaipur

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/3566

Date: 09/12/2025

Copy forwarded to the following through e-mail /Whatsapp for information and necessary action:-

- 1. Registrar(Admn/Exam/Class-I&II/CPC/Rules/Vig/Writs/OSD(F&I) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. District & Sessions Judge, Churu..
- 4. Confidential Section, Rajasthan High Court, Jodhpur.
- 5. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 6. Concerned
- 7. Personal file.

REGISTRAR (ADMN.)